



File No. 26/02/2010-Adm/APTEL-
Appellate Tribunal for Electricity

Ministry of Power

Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi
T:011-24368481-1518, TF:011-24368482,

Dated the 28th April, 2022

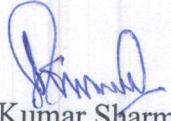
OFFICE MEMORANDUM

Sub:- Holding of Nation –wide Pension Adalat – reg.

With reference to the Ministry of Power's letter No. 2-12/6(ii)/2018-Admn-II dated 21.04.2022, the Hon'ble Chairperson (Officiating) has directed to hold a Pension Adalat constituted of the following officers as under:-

- | | | | |
|-------|----------------------------|---|--------|
| (i) | Shri Kapil Kr. Sharma, AAO | - | Head |
| (ii) | Ms. Janki Sharma, PPS | - | Member |
| (iii) | Ms. Mamta Gupta, PS | - | Member |

The Pension Adalat will be held on 28th April, 2022 at 2:30 pm through video Conferencing for the speedy redressal of their grievances, if any, except requesting a change in extant policy/rules.


(Kapil Kumar Sharma)
Admn-cum-Account Officer

Copy to:-

1. PS to Hon'ble Chairperson (Officiating),
2. PPS/PS to all Hon'ble Members, APTEL
3. The Under Secretary (Admn-II), Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001.
4. Shri Kapil Kr. Sharma, AAO, (Head of the Grievance Cell),
5. Ms. Janki Sharma, PPS (Member of the Grievance Cell)
6. Ms. Mamta Gupta, PS (Member of the Grievance Cell)
7. PPS to Registrar, APTEL.
8. Shri Manish Upadhyaya, M/s. Velocis to upload at website (circular link) of APTEL.
9. Pensioners/Family Pensioners may approach their grievance, if any through VC.
10. Office Assistant (IT) to create the link for the above said meeting.
11. Notice Board/Guard File